# **Declaration of Assets and Liabilities**

**YEAR 2025** 

Y Seema Kumari, daughter of Shri Bindeshwari Mahto, Aged 37 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA and presently working as RESEARCH/REFERENCE ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1 Name Shanti Devi (Mother)	Dependant-2 Name
(i)	Cash	Rs 2000/-	NIL	Rs 5000/-	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 10000/-	NIL	Rs 100000/-	
(iii)	Bonds, Debentures and Shares in companies	ntures and (Approx.)in ELSS		NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 50,000/- FD in SBI Rs.52,253/-in PPF Account	NIL	LIC-Rs 13,992	NIL .
(v)	Motor Vehicles (details of make, etc.)	details of		NIL	NIL
(vi)	Jewellery (give details of weight and value)  100Gm Approx.Gold(By Gift) 100Gm-Silver(By Gift)		NIL	100Gm(Approx) -Gold 200Gm-Silver	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL .

Note: Value of Bonds / shares / Debentures as per the latest market value in StockExchange in respect of listed companies and as per books in the case of non listedcompanies should be

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<sup>\*</sup>Depend an there means a person substantially dependent on the income of the employee.

## B. DetailsofImmovableassets

[Note:Properties injoint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-AgriculturalLand - Location(s) - Surveynumber(s) - Extent (Total measurement) -Currentmarketvalue	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL .	NIL	NIL

# (2) I give herein below the details of my liabilities/ over dues to public financial institutions and government dues:-

[Note:Please give separate details for each item)

Sr. No.	Description	Name&addressofBank/ FinancialInstitutions(s)/ Department (s)	Amountoutstandingas on 17/02/2025	
(a)	(i)Loans from Banks	Rs.17,41,000/-from SBI BIHAR VIDHAN MANDAL,PATNA	Rs.6,83,041,/-	
	(ii)Loansfromfinancial institutions	NIL	NIL	
	(iii)GovernmentDues: (a) dues to departments dealingwithgovernment accommodation	NIL	NIL	
	(b)duestodepartments dealing with supply of water	NIL	NIL	
	(c)duestodepartments dealingwithsupplyof electricity	NIL	NIL .	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealingwithgovernment transport (including aircraft and helicopters)	NIL	NIL
	(f)Otherdues,ifany	Rs.8,00,000/-	Rs.8,00,000/-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PANNO CCWPK6222J ACK.NO-114871700270724 A.Y2024-2025	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii)SalesTax[Onlyin case of proprietary business]	NIL.	NIL
	(iv)PropertyTax	NIL	NIL

## C. PersonalDetail

CDE/CDE/DDANING		
GPF/CPF/PRANNo.		110104057926
Gender	:-	F (M/F)
DateofBirth	:-	2 4 0 4 1 9 8 7 (DD/MM/YYYY
Class/Group	:-	B (A/B/C)
Cadre		BIHARLEGISLETIVEASSEMBLYSECRETARIAT
		BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
HomeDistrict	:-	PATNA
I hereby of And belief.	decla	Signature SchmaKumahi
Place: .PATNA Date: .1.1/02/.2025	-	NameofEmployee:Seema Kumari Designation:Research/ReferenceAssistant Department:Bihar Legislative Assembly LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.